

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 141

Co.A/30 of 2021 in CP 114 of 2018

Order under Section Application For Direction

IN THE MATTER OF:

Prabhat Solvent Extraction Industries Pvt Ltd

.....Applicant

V/s

Gopal Dhirajlal Vadalala & Ors.

.....Respondent

Order delivered on ..10/08/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)

Chockalingam Thirunavukkarasu, Hon'ble Member(T)


PRESENT:

For the Applicant :

For the Respondent :

ORDER

The matter is fixed today for pronouncement of order. However, it is not pronounced today. List it on 16.08.2021.


(CHOCKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)

-SD-
(MADAN B GOSAVI)
MEMBER (JUDICIAL)

sapna